

(Period Average)

	SDR/ RE	PD.STG./ RE	DOL./ RE	D.M./ RE	YEN/ RE
Nov. 1989	21.61	26.62	16.92	9.25	0.12
Dec. 1989	22.06	27.05	16.95	9.75	0.12
Jan. 1990	22.41	27.99	16.99	10.04	0.12
Feb. 1990	22.56	28.83	17.01	10.15	0.12
Mar. 1990	22.28	27.83	17.12	10.04	0.11

(b) The exchange rate of the rupee is fixed with reference to the value of a basket of currencies, mainly of countries which are India's major trading partners. In a regime of floating exchange rates, upward or downward movements of the value of the rupee, which depends on the fluctuations in the value of these currencies, is a normal phenomenon

Incident of Robberies and Lootings of Banks

988. SHRI MAHENDRA PRASAD:
SHRI MURLIDHAR CHAND-
RAKANT BHANDARE:

Will the Minister of FINANCE be pleased to state:

(a) whether a number of incidents of bank robberies and lootings were reported in the Capital and other parts of the country in recent months; >

(b) if so, what is the number thereof during the last four months and the amount of money involved in each case; and

(c) what steps have been taken by Government to effectively prevent such incidents?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI); (a) and (b) Reserve Bank of India has reported that 34 incidents of bank robberies/ dacoities including one in the Union Territory of Delhi, in-

volving a total amount of Rs. 159.30 lakhs were reported in the country, during the period from 1-1-90 to 22-4-90.

(c) Bank robberies/dacoities, to a considerable extent, depend on the general security environment in the locality. Security measures implemented by public sector banks are reviewed from time to time and whenever further improvements are considered necessary, requisite guidelines/ instructions are given to the banks. Depending on the risk factor involved, banks have classified their branches, and posted armed guards, installed anti-iburglary, robbery devices, etc. wherever necessary.

Clearance of Maddileru Project

989. DR. NARREDDY THULASI REDDY: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Andhra Pradesh Government has sent the project report of Maddileru Project in Anantapur district to Central Water Commission for clearance;

(b) whether the clearance has since been given;

(c) if so, what are the details thereof; and

(d) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RE-